

III. A copy each (in English and Hindi) of the following papers: -

(a) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Bharat Petroleum Corporation Limited (BPCL), for the year 2024-25.

[Placed in Library. See No. L. T. 1045/18/24]

(b) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Indian Oil Corporation Limited (IOCL), for the year 2024-25.

[Placed in Library. See No. L. T. 1046/18/24]

Reports and accounts(2023-24) of the National Forensic Sciences University, Gandhinagar, Gujarat; REPCO BANK, Chennai; Institute of Correctional Administration, Chandigarh and other related papers

गृह मंत्रालय में राज्य मंत्री (श्री बंडि संजय कुमार): महोदय, में निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(A) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 38 of the NFSU Act, 2020: -

(a) Annual Report and Accounts of the National Forensic Sciences University, Gandhinagar, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above University.

[Placed in Library. See No. L. T. 1229/18/24]

(B) A copy each (in English and Hindi) of the following papers: -

(i) (a) Fifty-fifth Annual Report and Accounts of the Repatriates Co-operative Finance and Development Bank Limited (REPCO BANK), Chennai, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Bank.

[Placed in Library. See No. L. T. 1228/18/24]

Reports and accounts of various organizations, Societies, Centre, Institutes, Associations, Trust, Schools for various years and other related papers

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गादास उडके) : महोदय, में निम्नलिखित पत्र सभा